

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

O.A. No. 1372/2018

New Delhi, this the 3rd day of July, 2018

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MS. PRAVEEN MAHAJAN, MEMBER (A)**

1. Jeevanshu Kumar
S/o Shri Manohar Prasad Singh
Aged about 24 years
4/30A Saket Block, Gali No.8, Band Gali,
Madawali, East Delhi, Delhi-110092.
2. Sachin
S/o Shri Vijay
Aged about 25 years
VPO-Tigaon, Near Shiv Mandir,
Bukharur Road, Faridabad,
Haryana-121101. .. Applicants

(By Advocate: None)

Versus

Staff Selection Commission
Through its Chairman,
Block No.12, CGO Complex,
New Delhi. .. Respondent

(By Advocate : Shri Gyanendra Singh)

ORDER (ORAL)

By Mr. V. Ajay Kumar, Member (J)

None for the applicants.

2. Shri Gyanendra Singh, learned counsel appearing for the respondents, submits that the reliefs claimed by the applicants in

the O.A. have already been granted to them and, accordingly, prays for disposal of the O.A.

2. In the circumstances and in view of granting of the reliefs claimed by the applicants, the O.A. is disposed of as infructuous. No order as to costs.

(PRAVEEN MAHAJAN)
Member (A)

(V. AJAY KUMAR)
Member (J)

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